## Name of the corporate debtor: Buoyant Technology Constellations Private Limited CIN: U45201KA2007PTC043436 Date of commencement of CIRP 23-08-2024 (Order received to IRP on 30-08-2024) List of Financial Creditors as on 31.12.2024

Amount - Rs.

													Amount - Rs.	
Sl. No.	Name of creditor	Details of Claim Received		Details of claim admitted							Amount of any			
			Amount claimed	Amount of claim admitted (Provisional)	Nature of claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
SECURED FINANCIAL CREDITORS														
1	LIC Housing Finance Limited	11-09-2024	4,15,60,65,782	4,15,60,65,782	Project/ Construction Loan	4,15,60,65,782	4,15,60,65,782	No	Note that the constitution/formation of the Committee of Creditors (COC) in the matter of Total Solutions Intec Pvt. Ltd. vs. Buoyant Technology Constellations Private Limited [CP.(IB)No.98/IB/2024] has been stayed as per the order of the Hon'ble Karnataka High Court dated 03/09/2024 in the case no. WP 24478/2024 (KAHC010518302024)	0	0	0	0	
2	Piramal Capital and Housing Finance Limited	14-09-2024	2,20,24,02,328	2,20,24,02,328	Project/ Construction Loan	2,20,24,02,328	2,20,24,02,328	No		0	0	0	0	
3	Asset Reconstruction Company (India) Limited	22-11-2024	80,50,38,623	0	Project/ Construction Loan	80,50,38,623	80,50,38,623	No		0	0	0	80,50,38,623	
	Total		7,16,35,06,733	6,35,84,68,110									80,50,38,623	
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						UNSECU	JRED FINANCIA	L CREDITO	RS					
1	Trigger Supply Private Limited	14-09-2024	31,51,40,532	31,51,40,532	UnSecured Loan	NA	NA	No	Note that the constitution/formation of the Committee of Creditors (COC)	0	0	0	0	
2	Gaurav Commodeal Private Limited	14-09-2024	39,81,20,141	39,81,20,141	UnSecured Loan	NA	NA	No	in the matter of Total Solutions Intec Pvt. Ltd. vs. Buoyant Technology Constellations Private Limited [ C.P.(IB)No.98/BB/2024] has been stayed as per the order of	0	0	0	0	
3	Ayaas Trade Service Private Limited	20-09-2024	1,34,96,47,906	1,34,96,47,906	UnSecured Loan	NA	NA	No	the Hon'ble Karnataka High Court dated 03/09/2024 in the case no. WP 24478/2024 (KAHC010518302024)	0	0	0	0	
	Total		2,06,29,08,579	2,06,29,08,579									0	
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## Note

<sup>1.</sup> IRP/RP reserves the right to revise the amount admitted in terms of Regulations 14(2) of the CIRP Regulations, 2016.

<sup>2.</sup> Kindly note that the constitution/formation of the Committee of Creditors (COC) in the matter of Total Solutions Intec Pvt. Ltd. vs. Buoyant Technology Constellations Private Limited [ C.P.(1B)No.98/BB/2024 ] has been stayed as per the interim order of the Hon'ble Karnataka High Court in the case no. WP 24478/2024 (KAHC010518302024).